

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 64 OF 2019 &
IA NOS. 209 & 208 OF 2019**

Dated: 22nd February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**GSPL India Gasnet Limited ... Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Mr. Piyush Joshi
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Anant Bhardwaj
Mr. Advait Ghosh

ORDER

Heard learned counsel for both the parties for some time.

List the matter on **27-02-2019**.

**(B.N. Talukdar)
Technical Member (P&NG)**
tpd/pk

**(Justice Manjula Chellur)
Chairperson**